

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 1<sup>st</sup> MAY, 2024, 10:30 A.M.**

**IA (IBC)/93/GB/2024  
In CP (IB)/5/GB/2018**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Bank of Baroda (Erstwhile Dena Bank) Vs Bluefern Ventures Pvt. Ltd.
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Ms. S. Sarma, in person

For Respondent (s) :

**ORDER**

**IA (IBC)/93/GB/2024**

Ld. Liquidator Ms. S. Sarma appears in person. First Progress Report dated 13.04.2024 filed with the application discussed and taken on file subject to just exceptions. Accordingly, this application is allowed and disposed of.

However, this is to be noted that disposal of this Application is only to the extent of taking the aforesaid report on record.

Sd/-  
**Satya Ranjan Prasad**  
**Member (Technical)**

Sd/-  
**H.V. Subba Rao**  
**Member (Judicial)**